GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO.562
TO BE ANSWERED ON 20.07.2017

Single school board

562. SHRIMATI JAYA BACHCHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has noted the variations in teaching standards across schools in India due to multiple school boards;

(b) if so, whether Government proposes to have a single school board and identical syllabus throughout the country; and

(c) if so, the details of steps taken in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a): Government has noted variations in teaching standards across schools in the country, due to multiple schools boards, however, no such study has been carried out.

(b) to (c): Education falls under entry 25 of the Concurrent list of 7th Schedule of the constitution of India and the education boards in India are governed by their respective rules and regulations. The States have their own laws to govern school education that includes board examinations also. The Education Boards may be set up by an Act of Parliament or State Legislature or by an Executive Order of Central/State Government.

Two National Boards such as Central Board of Secondary Education (CBSE) and National Institute of Open Schooling (NIOS) have been set up by the Ministry of Human Resource Development.

There is no proposal before the Government, Ministry of Human Resource Development, to have a single school Board and identical syllabus throughout the country.

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